

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

19. C.P.(IB)-566(MB)/2020

**CORAM:**

**SMT. ANURADHA BHATIA**  
**HON'BLE MEMBER (T)**

**SHRI KISHORE VEMULAPALLI**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2023**

**NAME OF THE PARTIES: Eltech Electrodesign & Energy  
Systems Pvt. Ltd.  
V/s  
Menkar Energy Pvt. Ltd.**

**APPEARANCE :**

**FOR THE OPERATIONAL CREDITOR : Adv. Ajit Singh Tawar**

**FOR THE CORPORATE DEBTOR : Adv. Dweep Joshi**

**Section: 9 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **26.04.2023** for hearing.

**Sd/-**  
**ANURADHA BHATIA**  
**Member (Technical)**  
09.03.2023  
Sushil

**Sd/-**  
**KISHORE VEMULAPALLI**  
**Member (Judicial)**